

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.204
TP (IBC)/6(AHM)2023

Proceedings under Section 9

IN THE MATTER OF:

ENMARCON AG
VS
GALAXY MALL PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parshwa Shah. Adv.
For the Respondent : Mr. K Parth, Adv. for Mr. Nandish Chudgar, Adv.

ORDER

Learned Counsel for the respondent submitted that they have filed reply on-line and seeks time to file hard copy of the reply which will reach today itself. Learned Counsel for the applicant is directed to file rejoinder.

List for further consideration on 12.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)